

OFFICE OF THE PRINCIPAL DISTRICT & SESSION JUDGE
UDHAMPUR

No: 403

Dated: 23.03.2020

ORDER

In Compliance to Hon'ble High Court circular No 14/G.S Dated 23.03.2020 in light of situation arising as such result of the outbreak of Corona – Virus disease (COVID -19, the following District and Session Judges are nominated for taking up bail / remand at Sessions Judge level and other extremely urgent Civil/ Criminal matters till 31st of March, 2020.

Sno	Name & Desig. of the Judicial officer	From
1	Sh M.L Manhas , Pr Distt & Sessions Judge ,Udhampur	23.03.2020 to 28.03.2020
2	Sh S.R Gandhi, Addl .Pr Distt & Sessions Judge ,Udhampur	29.03.2020 to 31.03.2020


Principal District & Session Judge
Udhampur

No: 3260-63/PDSJU

Dated: 23.03.2020

Copy to :

1. Worthy Registrar General , High Court of J&K.
2. Principal Secretary to Hon'ble the Chief Justice , High Court of J&K.
3. Secretary to Hon'ble Mr Justice Rajesh Bindal , Administrative Judge for Distt Udhampurfor information
4. Addl District & Sessions Judge, Udhampur for compliance
5. E-Court for uploading on website


Principal District & Session Judge
Udhampur